

**Confirmation of Sweepers as Attenders
In Syndicate Bank.**

7507. SHRI BHADRESWARTANTI: Will the Minister of FINANCE pleased to state:

(a) whether there are any guidelines of Government regarding confirmation of sweepers as attenders in the nationalised banks;

(b) if so, whether these guidelines are being implemented in the Syndicate Bank;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). Government have advised all public sector banks, including Syndicate Bank, that 25% of the vacancies accruing in the grade of attenders/peons (in the sub-staff cadre) should be reserved for being filled by transfer of Sweepers, Farashes, Chowkidars etc. subject to fulfilment of certain conditions. Syndicate Bank has reported that it has been following the scheme with slight variations, and that it is modifying the same to fall in line with the Government guidelines on the subject.

Statutory Liquidity Ratio

7508. SHRI BHADRESWARTANTI: Will the Minister of FINANCE be pleased to state:

(a) whether any bank has paid any penalty to the Reserve Bank of India in 1987-88 and 1988-89 for not maintaining Statutory Liquidity Ratio (SLR);

(b) whether the erring officials were given any punishment; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). Reserve Bank of India (RBI) has reported that some of the banks were not able to maintain the Statutory Liquidity Ratio (SLR) and Cash Reserve Ratio (CRR) as prescribed by RBI from time to time. Reserve Bank of India has further indicated that it would not be desirable to disclose the details of the workings of any individual bank, which failed to maintain the Statutory Liquidity Ratio or Cash Reserve Ratio.

Allotment on Stalls of Bombay Suburban Railway Stations

7509. SHRI HUSSAIN DALWAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether on all Bombay Suburban Railway Stations, tea-stalls are maintained on every platform;

(b) whether there is a fixed pattern of Suburban Railway to allow stalls on every platform; and

(c) the details of the system adopted for this purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) No, Sir.

(b) No, Sir.

(c) The quantum of traffic dealt with and availability of space are the main considerations.

**Irrigation Projects of Maharashtra
Pending Clearance**

7510. SHRI HUSSAIN DALWAI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government have received many major and medium irrigation projects from the Government of Maharashtra for clearance;

(b) if so, the district-wise details thereof;

(c) whether it is a fact that a study group of Central Appraising Agency has suggested that the clearance should be given within a period of a year or two;

(d) if so, the reasons for not giving the clearance so far; and

(e) how many projects are likely to be cleared during 1989-90, project-wise and the cost involved?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) AND (b). 26 major and 46 medium irrigation projects located in 23 districts were received.

(c) The Study Group has suggested a revised procedure for appraisal at the Centre.

(d) and (e). Clearance of projects depends upon the settlement of outstanding issues and their inclusion in the Plan by the State Government.

Grant-In-Aid to Madhya Pradesh for Centrally Sponsored Schemes

7511. SHRI KAMAL NATH: Will the Minister of WATER RESOURCES be pleased to state the amount of grant-in-aid provided by Union Government to the Government of Madhya Pradesh for implementation of minor irrigation under centrally sponsored schemes in Madhya Pradesh during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): Administra-

tive approval of Rs. 375 lakhs as Central share has been issued for the construction of 25,000 shallow tubewells/dug-wells for 1989-90 under Special Foodgrains Production Programme. Central assistance is also being provided for minor irrigation schemes to States including Madhya Pradesh under the various Centrally Sponsored Schemes of Ministry of Water Resources, Agriculture and Social Welfare.

Aid From Denmark

7512. SHRIMATI BASAVARAJESWARI: Will the Minister of FINANCE be pleased to state:

(a) whether Danish Government agreed to provide aid to India during the year 1989-90;

(b) if so, the total amount of aid for which agreement has been reached between the two countries and

(c) the projects that would be implemented with the above aid?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) While no formal agreement has been concluded between the two Governments, the annual aid projections are based on the annual disbursement ceiling indicated by the donor country. For 1989-90 Denmark has indicated disbursement ceiling of DKR 400 million (aprox. Rs. 80 crores).

(c) The major projects are: Optic Fibre, setting up of three new Tool Rooms, Area Health Projects in Madhya Pradesh and Tamil Nadu, Rural Drinking Water Project in Orissa, Integrated Drinking Water Supply and Sanitation Programme in Karnataka and Tamil Nadu and setting up of Wind Mill